

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2910
ANSWERED ON:15.03.2010
DISBURSEMENT OF WAGES UNDER MGNREGS
Kaswan Shri Ram Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has conducted any review regarding expansion of opportunities for earning livelihood for the families living in the rural areas of the country including Rajasthan;
- (b) if so, the details thereof and the outcome thereof;
- (c) if not, the reasons therefor;
- (d) the details of population living Below Poverty Line (BPL) and above poverty line in each State of the country at present; and
- (e) the details of persons out of the aforesaid population who got employment along with the amount disbursed as wages through post-office or bank or in cash during each of the employment season since introduction of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)to(c): The Government has not conducted any such review. However, the opportunities for earning livelihood for the rural households of the country have been expanded by making an amendment in para 1(iv) of Schedule I of the Act. The amended para reads as under:

‘Provision of irrigation facility, horticulture plantation and land development facilities to land owned by households belonging to the Schedule Castes and Schedule Tribes or below poverty line families or to beneficiaries of land reforms or to the beneficiaries under the Indira Awaas Yojana of Government of India or that of the small farmers or marginal farmers as defined in the Agriculture Debt Waiver and Debit Relief Scheme, 2008.’

(d): Latest estimations of poverty as done by the Planning Commission are available for the year 2004-05. State-wise total number of persons below poverty line in rural and urban areas is given in Annexure-I.

(e): Mahatma Gandhi NREGA is applicable in rural areas of the country. A household is the basic unit for providing employment under the Act. Number of households provided employment under the Act and total wages disbursed to unskilled workers so far is given in Annexure-II.